COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 201 OF 2017 & IA NOS. 875, 514 & 861 OF 2017 & IA NO. 48 OF 2018

Dated: 21st March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

BLA Power Pvt. Ltd. Appellant(s)

Vs.

State of Madhya Pradesh through Energy Departments & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.

Mr. Buddy A. Ranganadhan

Ms.Shikha Ohri

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard

Mr. Paramhans

Mr. R.V. Saxena (Rep.) Mr. Nitin Gaur (Rep.) for R.2

Mr. Polkit Agrwal

Mr. Vikas Upadhyay for R-3

Ms. Mandakini Ghosh Ms. Ritika Singhal

Mr. Gajendra Tiwari for R.6

ORDER

We have heard learned senior counsel and learned counsel for all the parties. They may file their respective written submissions, if any, on or before 02.04.2018 after serving copy on the other side.

Judgement is reserved.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member